CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP-700/2017 in OA-3992/2015

New Delhi, this the 29th day of March, 2019

Hon'ble Sh. V. Ajay Kumar, Member(J) Hon'ble Sh. A.K. Bishnoi, Member(A)

Vijay Rawat, Age 38 years,
 Post: MTS,
 S/o Sh. M.S. Rawat,
 R/o 135, Mohammadpur, Govt. Colony,
 New Delhi-110066.

 Pooran Singh Chauhan, aged about 36 years, S/o Sh. Vijay Singh, Post MTS R/o 42/2, Sector-1, Pushp Vihar, M.B. Road, Delhi-110017. ...Petitioners

(Through Ms. Bhawna Massey for Sh. R.K. Shukla)

Versus

- Sh. G. Latha Krishna Rao, Secretary, Ministry of Social Justice & Empowerment Department of Disability Affairs 5th Floor, Block-3, Paryavaran Bhawan, CGO Complex, Lodhi Road, New Delhi-110003.
- Dr. Kamlesh Kumar Pandey,
 Chief Commissioner for Persons with Disabilities
 Ministry of Social Justice & Empowerment
 Department of Social Disability Affairs 5th Floor,
 Block- 3, Paryavaran Bhawan,
 CGO Complex, Lodhi Road,
 Ne w Delhi-110003.Respondents

(through Sh. B.K. Barera)

2

Hon'ble Sh. V. Ajay Kumar, Member (J)

OA No. 3992/2015 filed by the applicant was disposed of by this

Tribunal vide order dated 23.05.2017 as under:

"7. In the circumstances, the O.A. is disposed of with a

direction to the 1st respondent to take a final view on the proposal for amendment of the Office of the Chief

Commissioner for Persons with Disabilities Recruitment Rules

2007 within four months from the date of receipt of a certified

copy of this order.

8. The applicant has not pressed MA Nos. 252/2017 and 1567/2016 and accordingly the same are disposed of. No order

as to costs."

2. Today, learned counsel for the respondents produced a

notification issuing fresh Recruitment Rules superseding the 2007

Rules and submits that under the new rules provision for promotion

from the MTS to LDC cadre is provided and accordingly submits that

since they have fully complied with the orders of this Tribunal, the CP

may be closed.

3. In the circumstances and in view of the substantial compliance

of the orders of this Tribunal, the CP is closed. Notices issued to the

alleged contemnors are discharged. No costs.

(A.K. Bishnoi)
Member(A)

(V. Ajay Kumar) Member(J)

/ns/